

(c) The Paradeep Fertilizer Project envisages setting up of facilities for the production of 6,52,000 tonnes of Diammonium Phosphate equivalent to 1,17,360 tonnes of Nitrogen and 3,00,000 tonnes of P 205. The project is to be set up in two stages. Commercial production from the first stage is expected to commence from June, 1985 and that from the second stage from February, 1986. The total cost of the project is estimated at Rs. 183.64 crores.

phone system in the capital

4873. SHRI AJIT KUMAR SAHA:
SHRI GADADHAR SAHA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that due to recent power cuts, telephone system has been made worse in the Capital; and

(b) steps to be taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Performance of telephone exchanges in the Capital gets affected to some extent as the air-conditioners are not run during the power failures.

(b) The Department has taken up with the Electric Supply authorities to ensure un-interrupted power supply to the telephone exchanges.

जयपुर के लिए दूरदर्शन केन्द्र

4874. श्री राम अवध : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जयपुर में शीघ्र ही एक पूर्ण दूरदर्शन केन्द्र शुरू किया जाएगा ; और

(ख) यदि हां, तो अब तक कितनी प्रगति हुई है और यह कब कार्य करना शुरू कर देगा ?

सूचना और प्रसारण मंत्री (श्री बसन्त साठे):

(क) और (ख) जयपुर में एक दूरदर्शन ट्रांसमीटर पहले ही 1-3-77 से चालू है। जयपुर में स्टूडियो का छठी पंचवर्षीय

योजना अवधि के दौरान स्थापित करने का प्रस्ताव है। इस प्रयोजन के लिए 4 एकड़ भूमि का अधिग्रहण किया जा चुका है और भवन निर्माण कार्य चल रहा। परियोजना के 1984-85 के दौरान मुकम्मल हो जाने की उम्मीद है।

Fixation of rate of Royalty on Crude

4875. SHRI MOHAN LAL PATEL:
Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) when the last royalty of crude oil produced in Gujarat, Assam and other parts of the country was fixed and at what rates;

(b) what is the procedure adopted for fixing the royalty;

(c) whether it is a fact that the producing States have demanded for revision of royalty rate; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) The royalty payable on crude oil was last fixed with effect from 1.4.1981 at the rate of Rs. 61/- per tonne.

(b) The royalty payable on the indigenously produced crude oil is regulated under the provisions of Oil-fields (Regulation & Development) Act, 1948. According to the provisions of this Act, the rate of royalty is not to be enhanced more than once during any period of four years and is not to exceed 20 per cent of the sale price of the mineral oil at the oil-fields or the oil well-held as the case may be.

(c) Yes, Sir.

(d) The matter is under consideration.

लघु औषध एककों को प्रोत्साहन देना

4876. डा. बसन्त कुमार पंडित :
क्या पेट्रोलियम, रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि लघु एककों को ऐसी वस्तुओं जो संगठित क्षेत्र द्वारा